

(B)

08.02.2020

FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON - ALL MATTERS)

Name of the DLSA - PALAMAU

10

Subject	Pre-litigation		Pending in Courts/Post-litigation				Total		
	Taken Up	Disposed of	Taken Up	Disposed of	Settlement Amount	Taken Up	Disposed of	Settlement Amount	
Bank Recovery Case	354	334	107	95	Nil	354	334	1,75,83,301/-	
Criminal Compoundable Cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
NI Act cases u/s 138	Nil	Nil	09	09	Nil	09	09	Nil	
Matrimonial Disputes	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Excise	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Forest	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Original Suit	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Partition Suit	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Executive cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Electricity (excluding theft cases)	Nil	Nil	329	329	Nil	329	329	Nil	
U/s 107 CR. Pc.	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
FRT	282	262	Nil	Nil	Nil	282	262	3,89,718/-	
Water Bills (excluding theft cases)	Nil	Nil	06	06	34,20,000/-	06	06	34,20,000/-	
MACT Cases	20	20	Nil	Nil	Nil	20	20	1,04,159/-	
Others (BSNL)	656	616/-	1,80,77,178/-	451	439/-	1,107	1,055	2,18,05,103/-	
Total									

Note: Category wise details may please be furnished.

Signature of Secretary

Submitted

(REVISED PERFORMANCE)
STATISTICAL INFORMATION-DISPOSAL IN RESPECT OF LOK ADALATS
Daily/weekly etc. U/s 19 of LSA Act, 1987 excluding National Lok Adalats (u/s 19) and PLAs u/s 22B
NAME OF THE DLSA- PALAMAU, STATISTICAL INFORMATION FOR THE MONTH OF- February, 2020

Category of Cases	Pre - Litigation			Pending in Courts/Post-litigation			Total
	Taken Up	Disposed of	Settlement Amount	Taken Up	Disposed of	Settlement Amount	
Total No. of Lok Adalat Benches constituted u/s 19 of LSA Act	Nil						
Criminal Compoundable Offense cases	Nil	Nil	Nil	Nil	Nil	Nil	
NI Act Cases u/s 138	Nil	Nil	Nil	Nil	Nil	Nil	
Bank Recovery Cases	104	104	75,51,412/-	Nil	Nil	Nil	75,51,412/-
MACT Cases	Nil	Nil	Nil	01	01	Nil	Nil
Matrimonial Disputes	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Labour Disputes Cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Land Acquisition	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Other Civil Cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Revenue Cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Other Cases (Pl. Specify) 107 Cr. P.C.	24	24	Nil	Nil	Nil	Nil	Nil
Electricity Bills (excluding non compoundable cases)	Nil	Nil	Nil	Nil	Nil	Nil	Nil
BSNL	03	03	23,219/-	Nil	Nil	Nil	23,219/-
Total	131	131	75,74,631/-	Nil	Nil	Nil	75,74,631/-

Submitted

06.03.20

Signature of Secretary



STATISTICAL INFORMATION IN RESPECT OF LEGAL SERVICES BENEFICIARIES

(E)

NAME OF THE DLSA - PALAMAU
STATISTICAL INFORMATION FOR THE MONTH OF - February, 2020

Sl. No.	Categories	Providing Panel Advocate	Advice/ Counseling	* Other Services (Pl. Specify)	Total
1	Scheduled Caste	Nil	Nil	Nil	Nil
2	Scheduled Tribe	Nil	Nil	Nil	Nil
3	Women	Nil	Nil	Nil	Nil
4	Children	Nil	Nil	Nil	Nil
5	In Custody	04	Nil	Nil	04
6	Persons with disability	Nil	Nil	Nil	Nil
7	Industrial Workmen	Nil	Nil	Nil	Nil
8	Transgender	Nil	Nil	Nil	Nil
9	Victims of Trafficking in Human Beings or begar	Nil	Nil	Nil	Nil
10	Victims of Mass Disaster, Violence, Flood, Draught, Earthquake and Industrial Disaster	Nil	Nil	Nil	Nil
11	General (persons whose annual income does not exceed the prescribed limit)	Nil	02,	07, (05-Deposit Fine in Cost Fund, 02- Bank Loan Matters,)	09
12	Others	Nil	Nil	Nil	Nil
	TOTAL	04	02,	07	13

Note:

* Other Services shall include any help/assistance provided to the beneficiaries for availing the benefits of Centre/State Govt. Schemes such as Aadar Card/MNREGA etc.

** If the beneficiary falls under more than one category (for example a woman may be scheduled Caste, Victim of Human Trafficking and in custody also) such person is to be shown only in the category in which he was considered and provided legal aid. In no case, one person be shown in more than one category.

Submitted

06-03-20

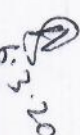
Signature of Secretary

3.20

(F)
STATISTICAL INFORMATION IN RESPECT OF LEGAL LITERACY/LEGAL AWARENESS CAMPS/PROGRAMMES
 (Including Seminars, workshops, debates etc.)
 NAME OF THE DISA- PALAMAU
 STATISTICAL INFORMATION FOR THE MONTH OF- February, 2020

Sl. No.	Mode/Place of Awareness Programme	No. of Programme held	No. of persons attended	Subjects
1	School/College/University	03	110	Fundamental Duties- 03
2	Village/Community Centre	03	6490	NALSA Child Friendly Services To Children And Their Protection- 01, Special Empowerment Camp-01, Hygiene-01
3	Jail/other Custodial home	Nil	Nil	Nil
4	Slum and labour colonies	Nil	Nil	Nil
5	Melas/Exhibitions	Nil	Nil	Nil
6	Radio	Nil	Nil	Nil
7	Community Radio	Nil	Nil	Nil
8	TV	Nil	Nil	Nil
9	others(Pl. Specify)	Nil	Nil	Nil
	Total	06	6,600	

Submitted
06.03.20


 Signature of Secretary

PERFORMA -II

DATA WITH RESPECT TO LEGAL AID PROVIDED TO UNDERTRIAL PRISONERS

Month /Year : February, 2020

District-Palamau

No. of Lok Adalat organized in the jails	No. of cases settled in Lok Adalat	Legal Aid provided to Under Trial Prisoners
NIL	NIL	04

PERFORMA -III

DATA WITH RESPECT TO JAIL ADALAT ORGANISED & UNDER TRIAL PRISONERS RELEASED UNDER "MISSION MODE PROGRAMME" TO REDUCE PENDENCY OF UNDER TRIALS

No. of Jail Adalat organized in the jails	No. of cases settled	No. of Under Trials released
01	Nil	Nil

Submitted

06.03.20

Secretary, DLSA Palamau